



सत्ये स्थितो धर्मः



INTELLECTUAL PROPERTY ANALYSIS AND ADVOCACY CENTRE,

NATIONAL LAW UNIVERSITY ODISHA

PRESENTS

SINGLE CREDIT COURSE

On

IP LAW AND PRACTICE

MODE- ONLINE (GOOGLE MEET)

DURATION – 16 HOURS- EVENING CLASSES ON FRIDAY, SATURDAY AND SUNDAY STARTING FROM 13th DECEMBER 2024.

ABOUT NLUO

The National Law University Odisha (NLUO) was established in the year 2009 under The National Law University Orissa Act, 2008 (Act 4 of 2008) passed by the Odisha State Legislature and commenced its academic activities in the academic year 2009-10.

The University has received recognition from the University Grants Commission (UGC) under Section 12(B) of the UGC Act, 1956, and has been receiving grants under the XIIth Plan. The degrees offered are recognised by the Bar Council of India. It is also an associate member of the UGC-INFLIBNET, and a participant in the National Knowledge Network under the Ministry of Information Technology and Communication, Government of India.

ABOUT IPAAC, NLUO

The Intellectual Property Analysis and Advocacy Centre (IPAAC) is a research center at the National Law University of Odisha (NLUO) that focuses on academic research and discourse related to intellectual property rights (IPR) both in the international arena and within the Indian context. Among its objectives is to foster a thorough understanding of IPR and create a platform for the engagement of academics, research scholars, and students. This engagement aims to enhance understanding of the intricacies of intellectual property rights and promote discourse and knowledge dissemination within the community.

ABOUT THE COURSE

Intellectual Property once helmed as the only topic of academic discussion has become a day to day information tool for people all around. With the help of Intellectual Property one not only attains academic knowledge but also learns how to manage IP assets in light of the competition around. The Intellectual Property Analysis and Advocacy Centre (IPAAC), National Law University Odisha (NLUO) hereby proposes to conduct a single credit course on IP LAW AND PRACTICE.

Building upon the theoretical framework by offering an insight into various rationales for the existence of private property and IP, the course will expose to the students various forms of IPRs recognized in India and the relevant national laws and international treaties. Being a Single Credit course, emphasis will be laid on the nature and extent of rights which the IPR holder gets by virtue of the legal protection in different types of IPs. The criteria for the purpose of determining the infringement through various tests applied by the Court of Law in the course of various case laws will also be exposed to the candidates.

Despite being a single credit course, critical insights will be provided to ensure holistic learning by emphasizing on the intersection of IPRs with contemporary issues like AI, Competition Law etc.

COURSE OBJECTIVES

- A. To analyze the philosophical underpinnings of traditional notion of property and IPs
- B. To critically analyze the conceptual development of IP through judicial approach and international agreements relating to IP
- C. To Develop analytical skill for maintaining the balance between the right holders and public interest

WHO CAN APPLY- THE COURSE IS OPEN TO STUDENTS, ACADEMICIANS AND PRACTITIONERS FROM ALL THE FIELDS.

KNOW YOUR INSTRUCTORS



Dr. Rujitha T. R. Shenoy

Dr. Rujitha Shenoy T. R. is presently working as Assistant Professor at National Law University Odisha. She received her PhD from National Law University and Judicial Academy, Assam on “*Patentability of Genetic technologies and Right to health care.*” She specializes in IPR and Commercial Laws. She is having more than ten years of teaching experience. Before joining NLU Odisha, Dr. Rujitha has worked at School of Legal Studies, CUSAT and as Assistant Professor at Gujarat National Law University for more than three years. Before joining NLUO she was teaching intellectual property laws at the post-graduate level at IUCIPRS, CUSAT for more than two years. She was also a consultant for Green Peace India Society for research on ‘patents and related laws, with special emphasis on patents on agricultural products’ and recipient of IPR Justice Ayyangar summer fellowship of CUSAT.



Dr. Divya Singh Rathor

Dr. Divya Singh Rathor started her career as Deputy Manager, Law in Bank of Maharashtra from May 2013 to November 2016. She is working at National Law University Odisha since July 2018. She graduated in law, from Faculty of Law, Delhi University, Delhi in 2011 and completed her Masters of Law degree from National Academy of Legal Studies and Research (NALSAR), University of Law, Hyderabad in year 2013. Ms. Rathor has qualified her UGC-NET in the year 2012 and JAIIB conducted by Indian Institute of Banking and Finance in December 2013. She also holds BA Sanskrit (Hons) Degree from St. Stephen’s College, University of Delhi, Delhi. She holds a Doctor of Philosophy degree in law for thesis entitled “*Folklore as an Intellectual Property Right: A Study of Phad Painting of Rajasthan*”.

COURSE MODULES

MODULE	DETAILS	No. of Hours	Course Instructor
1.	INTRODUCTION TO IP	02	DR. RUJITHA T.R
2.	COPYRIGHT LAWS	03	DR. DIVYA SINGH RATHOR
3.	PATENTS LAW	03	DR. RUJITHA T.R
4.	TRADEMARKS LAW	02	DR. DIVYA SINGH RATHOR
5.	DESIGNS LAW	01	DR. RUJITHA T.R
6	GEOGRAPHICAL INDICATION	01	DR. DIVYA SINGH RATHOR
7	SEMICONDUCTOR LAYOUT DESIGNS PROTECTION	01	DR. RUJITHA T.R
8	TRADE SECRET	01	DR. RUJITHA T.R
9.	IP AND INDIAN KNOWLEDGE SYSTEM	02	DR. DIVYA SINGH RATHOR
	TOTAL=	16 HOURS	

EVALUATION AND CERTIFICATION

IN ORDER TO RECEIVE THE CERTIFICATE ONE MUST HAVE A MINIMUM OF 75% OF ATTENDANCE IN THE CLASS AND SHOULD PASS A TEST CONSISTING OF SHORT NOTES AND APPLICATION BASED MCQS TO BE CONDUCTED AFTER THE COMPLETION OF THE COURSE.

HOW TO APPLY

FEES - RS. 1000/- PERSON TO BE DEPOSITED IN THE UNIVERSITY ACCOUNT THROUGH SBI COLLECT GATEWAY

1. Login to SBI Collect - Click <https://www.onlinesbi.sbi/sbicollect/payment/listinstitution.htm>
2. Choose "National Law University, Odisha"
3. Select "Registration for Seminar and Events"
4. Fill in the details and mention name of the event as " SINGLE CREDIT COURSE, IPAAC- IP LAW AND PRACTICE
5. Make Payment of Rs. 1000/-
6. Download the receipt
7. Fill in the Registration form at <https://forms.gle/CFMYdMPFYQ7ebjGY7> and attach the receipt

Last Date to apply is 10th December 2024 by 5.00PM

For queries feel free to mail--- ipr@nluo.ac.in